



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 05th August, 2022

NOTICE

Please take notice that the following matter listed on 05.08.2022 in the Court –IV will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 183 & 184 of 2022 (PH)	Housing and Urban Development Corporation Ltd. Vs. Ramnath Developers Pvt. Ltd & Ors.	Rohit Sharma	Amar Vivek-R1 & 2 Abhishek Anand-R3 Himanshu Shekhar- R4 & R5 Arun Shrivastava

By order of Hon'ble Chairperson

-Sd/-

Registrar